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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.155/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> January 2018, 10.30 A.M**

| Name of the Company | Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors |                        |                     |
|---------------------|---|------------------------|---------------------|
| Under Section       | 397/398   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)      | Appearing on behalf of | Signature with date |

1. SWAPNA CHOUBEY, Adv. }  
2. CS TANVEE, PCS. } Respondents

Tanvee  
16/01/18

1. CS SANJAY KUMAR GUPTA, PCS  
2. CS ROHIT KESHRI, PCS  
3. CS RAHUL PARASRAMPURIA, PCS  
4. Mr. PRASHANT Kr. TRIPATHI, ADV } Petitioners

Sanjay  
16.1.18

**ORDER**

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

sd

(Jinan K.R.)  
Member (Judicial)

sd

(V.P. Singh)  
Member (Judicial)